

SHRIMATI LAKSHMI MENON: I should like to state that these negotiations are meant to arrive at common understandings with regard to the interpretation of the Bagge Award.

SHRI GOVINDA REDDY: Have any common agreements been arrived at since the Indo-Pakistan Conference of 1948?

SHRIMATI LAKSHMI MENON: Yes. Common agreements have been arrived at regarding certain boundary demarcations between Punjabs of Pakistan and India and also between Pakistan and Bihar and Pakistan and Bengal.

SHRI GOVINDA REDDY: Has there been any agreed demarcated areas after the 1948 Conference?

SHRIMATI LAKSHMI MENON: There has been agreed demarcated areas in Bihar and Pakistan. All these are after 1948.

SHRI RAMA RAO: Would it be necessary to go on rigidly with the work of demarcation in view of the present happy developments?

(No answer.)

NATIONAL EXTENSION SERVICE SCHEME

*500. SHRI GOVINDA REDDY: Will the Minister for PLANNING be pleased to state:

(a) whether Government are considering a scheme of National Extension Service in relation to the Community Projects;

(b) if so, the particulars of the scheme; and

(c) the expenditure proposed to be incurred on the scheme?

THE DEPUTY MINISTER FOR PLANNING & IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes.

(b) and (c). These have not yet been finalised.

SHRI GOVINDA REDDY: May I know the outlines of the scheme at least?

SHRI J. S. L. HATHI: The outlines of the scheme are that we are going to have about 1,200 blocks. These National Extension Services controlled by the Community Centres are of course intensive programmes while the extension of the blocks is going to be more or less a permanent feature and then in all these blocks the programme may be intensified which may take the form of Community Projects. This is the general outline. There will be one block of about 100 villages and for every 10 villages there shall be a village labour worker. 10 such groups will form one block.

SHRI GOVINDA REDDY: Who will be the administrative authority for this Extension Service?

SHRI J. S. L. HATHI: Generally the Development Commissioner of the State will be in charge of this and will work under the Ministry of Food.

SHRI GOVINDA REDDY: Has the scheme been suggested by the Planning Commission or by the Ministry of Food?

SHRI J. S. L. HATHI: It was suggested by the G.M.F. Committee and adopted by the Commission.

SHRI GOVINDA REDDY: Have not estimates been prepared for these?

SHRI J. S. L. HATHI: They are not yet finalised.

SHRI K. C. GEORGE: Is the Government proposing to extend this National Service to all the Community Centres that are at present existing?

SHRI J. S. L. HATHI: It is not a question of extending to all the Community Centres. Because the Community Projects will be an intensified programme of this.

SHRI K. C. GEORGE: What are the services contemplated by these National Extension Services?

SHRI J. S. L. HATHI: That is a programme for improving agriculture.

INDIAN LABOURERS IN GOA

*501. SHRIMATI VIOLET ALVA: Will the PRIME MINISTER be pleased to state the total number of Indian labourers employed in the mining industry in Goa?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): About 8,000.

SHRIMATI VIOLET ALVA: Is it a fact that the labourers are unable to make remittances to India owing to lack of exchange facilities?

SHRIMATI LAKSHMI MENON: Normally there are no difficulties about remittances of money from Goa to India. Recently, however the Banco Nacional has not been releasing the necessary exchange; not because they do not have the necessary money in their coffers but due to other cause.5.

SHRIMATI VIOLET ALVA: Is it a fact that because of this hardship the money-lenders are now charging as much as half to one per cent.?

SHRIMATI LAKSHMI MENON: Government are not aware.

SHRIMATI VIOLET ALVA: Is it a fact that the mining trade in Goa is mostly in Indian hands?

SHRIMATI LAKSHMI MENON: Yes; the mines are run by Indian business concerns; 90 per cent, of the capital is of Indian origin and 50 per cent, of labour is also Indian.

SHRIMATI VIOLET ALVA: Is it a fact that the Goa authorities were concerned about this lack of exchange facilities and they have been in communication with the Government of India on this matter?

SHRIMATI LAKSHMI MENON: No, Sir.

SHRI C. G. K. REDDY: The hon. Minister said there were other reasons

for this lack of exchange facilities. Have the Government any idea of these other reasons and if so, may I know what they are?

SHRIMATI LAKSHMI MENON: Normally speaking.....

PROF. G. RANGA: The hon. Minister will please speak a little louder. We are not able to hear what she says.

SHRIMATI LAKSHMI MENON: I said that normally the bank releases as much Indian currency as is needed. The only occasions when it does not release Indian currency are when it does not have enough of such currency. But our information is that recently the bank has been having Indian currency and we do not know the reasons why they do not release it.

SHRI V. G. GOPAL: Have the Government taken up this matter with the authorities in Goa?

SHRIMATI LAKSHMI MENON: We take it up not with the Bank but with the Consul-General at Goa,

SHRI C. G. K. REDDY: What are the results of the action, if any, taken by the Government on this matter with the Consul-General?

SHRIMATI LAKSHMI MENON: Time alone will show.

SHRI C. G. K. REDDY: Pardon?

MR. CHAIRMAN: Patience is advised.

SHRIMATI VIOLET ALVA: Has the Portuguese State Bank of.....

MR. CHAIRMAN: Yes, Mr. Prime Minister.

SHRI JAWAHARLAL NEHRU: I may bring to notice some relevant factors-connected with this matter which may have something to do with it. For some time past the Government of India wanted to have or encourage an Indian Bank to open a branch in Goa. The Portuguese Government did not give the permission.